

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2869
ANSWERED ON:03.09.2007
COMPUTERISATION OF CONSUMER COURTS
Gangwar Shri Santosh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government is contemplating to computerize all the consumer courts in the country and make them online for making them more effective; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : Yes Sir.

(b) : The scheme of " Computerization and Computer Networking of Consumer Fora in the country" (CONFONET) is under implementation which would enable the Consumer Fora to access information faster leading to quicker disposal. Under the scheme, all the three tier consumer disputes redressal agencies, namely the District Fora, State Commissions and the National Commission would be fully computerized. Further, they would also be connected through network for exchange of information among the Consumer Fora & consumers. Training and technical support is being provided for smooth implementation of the scheme.